

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 159/16	TP 238/17	Hearing	391 / 394	MD Retail India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rithulka Rk for C.R. Nandakumar	Petitioner	
2.	Sinchana.M.R	ROC/RD	

Heard the counsel for petitioner. He had filed Auditor's certificate along with affidavit. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. Heard her.

Orders reserved.


MEMBER (J)


MEMBER (T)